

KHWAJA INAIT ULLAH: Is the Government aware, Sir, that the previous Government—the British Government—was in the habit of appointing committees and commissions to report for the work which they did not like to do?

SHRI B. N. DATAR: It is not like that. We are going to have the work of this" committee expedited.

PROF. R. D. SINHA DINKAR: Who are the members of the committee?

SHRI B. N. DATAR: They are officers. And afterwards its report will come before the Cabinet.

SHRI V. K. DHAGE: May I know, Sir, whether the Gorwala Committee also made similar recommendations?

SHRI B. N. DATAR: The Gorwala Committee has also made certain recommendations and all of them are under examination.

SHRI C. G. K. REDDY: After the recommendations of the present committee, is it the intention of the Government to appoint another committee to look into those recommendations?

(No reply.) MR.

CHAIRMAN: Next question.

CONFERENCE OF THE HINDI TEACHERS

•415. PROF. R. D. SINHA DINKAR: Will the Minister for EDUCATION be pleased to state whether it is a fact that the conference of the Hindi teachers convened by Government in December last did not recommend that Hindi should be made the medium of instruction in the colleges; if so, why?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): A conference on the teaching of Hindi in universities was convened in January 1953. The question

of medium of instruction was outside the scope of the conference.

PROF. R. D. SINHA DINKAR: What was the purpose of this conference?

SHRI B. N. DATAR: To deal with a number of questions regarding the teaching of Hindi in all its aspects, courses of study, curricula, text books, the problems of teachers and facilities for research and so on and so forth.

PROF. R. D. SINHA DINKAR: Do these points not imply that it was convened to consider that Hindi should be the medium of instruction?

SHRI B. N. DATAR: Sir, the question of the medium of instruction being Hindi or not was not referred to this committee. This committee dealt with the general question relating to Hindi and it was considered inappropriate to make a reference to this committee so far as the medium of instruction was concerned.

PROF. R. D. SINHA DINKAR: What is the present position of Hindi as the medium of instruction?

SHRI B. N. DATAR: So far as the universities are concerned, I am not aware, but I may point out to the hon. Member that considerable opposition was expressed at another conference held here on the teaching of English in universities.

SHRI K. C. GEORGE: Is it not a fact that in that conference a unanimous decision was taken that Hindi should not be made compulsory in colleges and in high schools? I refer the hon. Minister to the question that was put by me and the answer that has been given by the hon. Minister.

SHRI B. N. DATAR: The hon. Member will please understand that that question related to the conference on Hindi. In my answer I made it clear that there was another conference on the study of English and that conference has expressed

that Hindi should not be the medium of instruction immediately.

SHRI B. B. SHARMA: How many years will be taken up by these conferences to recommend Hindi as the medium of instruction?

SHRI B. N. DATAR: Sir, the question has to be considered in all its aspects and we cannot afford to be in a hurry.

SHRI B. B. SHARMA: Were not all these aspects considered at the time when Hindi was declared to be a national language?

SHRI B. N. DATAR: Some general aspects were considered and not the detailed aspects.

CASES OF CORRUPTION INVOLVING OFFICERS OF THE ARMED FORCES

*25At. SHRI K. C. GEORGE: Will the Minister for DEFENCE be pleased to state:

(a) how many cases of corruption were detected during the years 1948—1951, in which senior officers of the Indian Armed Forces were involved;

(b) what are the names and ranks of the officers so involved; and

(c) what action was taken by Government in each of these cases?

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA): (a) and (c). Allegations of corruption and/or misuse of power were inquired into in respect of four officers of the rank of Colonel and above. In two cases the allegations were not substantiated, and in the other two the officers concerned were dismissed.

(b) The* names of the two officers dismissed are—Acting Brigadier Pritam Singh, and Acting Major-General Lakhinder Singh.

† Postponed from the 3rd March 1953.

It is not in the public interest to disclose the names of officers against whom allegations were not substantiated on enquiry.

SHRI K. C. GEORGE: I do not want to ask any supplementary question. Let my other question be taken up.

PHOTOGRAPHS OF AIR INSTALLATIONS IN INDIA

*26Af. SHRI K. C. GEORGE: Will the Minister for DEFENCE be pleased to state:

(a) whether Government have permitted any foreign army personnel to take photographs of our air installations; and

(b) whether it is a fact that the photographs of the Parachute Training Installations at Agra were taken by American Officers travelling in a super-fortress of the United States Air Force?

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHU):

(a) No.

(b) No.

MR. CHAIRMAN: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

LOAN OF INDIAN ARMY OFFICERS TO FOREIGN COUNTRIES

*325. SHRI P. SUNDARAYYA: Will the Minister for DEFENCE be pleased to state:

(a) whether any personnel of the Indian Armed Forces have been lent to the Armed Forces of any other country;

(b) if so, to which section of the Indian Armed Forces they belong;

† Postponed from the 3rd March 1953.